



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">C.Ex.App./5/2020</a> FIXED	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
2	<b>WITH</b> <a href="#">C.Ex.App./9/2020</a>	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
3	<a href="#">WP(C)/4429/2021</a> FIXED	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
4	<b>WITH</b> <a href="#">WP(C)/4389/2021</a>	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
5	<a href="#">WA/333/2022</a> FIXED	DEEPAK DAMANI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
6	<b>WITH</b> <a href="#">WA/334/2022</a>	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
7	<a href="#">PIL/56/2023</a> FIXED	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC,SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
25)	MR. R K BHATRA	12-11-2024	To	24-11-2024
26)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
27)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024



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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3780/2024</a> B/O	MD. FARUK AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU
2	<a href="#">WP(C)/5186/2024</a> FIXED	DR. SHAHBAZ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH
3	<a href="#">WP(C)/5605/2024</a> CAVT. NO.10612/024, FIXED	MAMUN IKRAMUL HOQUE CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR
4	<a href="#">WP(C)/5885/2024</a> B/O	DEWAN ABDUS SATTER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	GA, ASSAM SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
5	<a href="#">I.A.(Civil)/3653/2023</a> FIXED in <a href="#">WP(C)/5772/2023</a> <b>WITH</b> <a href="#">WP(C)/5772/2023</a>	ALAL UDIN AHMED <b>Versus</b> MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
		MD. SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR N Z CHOUDHURY(R-8)
<b>ADMISSION</b>				
6	<a href="#">I.A.(Civil)/1980/2024</a> PART-HEARD WP(C) 1935/24 WP(C) 881/24 WP(C) 676/24 (ALL D/O), FIXED in <a href="#">WP(C)/674/2024</a> <b>WITH</b> <a href="#">WP(C)/674/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
		YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/1163/2024</a> in WP(C)/674/2024	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
7	<b>WITH</b> <a href="#">WP(C)/879/2024</a>	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1162/2024</a> in WP(C)/879/2024	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
8	<a href="#">WP(C)/5428/2019</a> FIXED	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU  GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/2939/2019</a> in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
9	<a href="#">WP(C)/2952/2022</a> FIXED	GIRINDRA CHANDRA NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
10	<a href="#">WP(C)/667/2023</a> FIXED	BHARAT CH DEKA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1094/2023</a> in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
11	<b>WITH</b> <a href="#">WP(C)/4551/2021</a>	AHAMMED ALI AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1065/2023</a> in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
12	<b>WITH</b> <a href="#">WP(C)/673/2023</a>	BRAJEN NATH AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1103/2023</a> in WP(C)/673/2023	BRAJEN NATH AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
13	<a href="#">WP(C)/6370/2023</a> B/O	CHAMPA KHERKATARY AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU SC, BTC
14	<a href="#">WP(C)/217/2024</a> FIXED	MANTU DEKA AND ANR <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
15	<b>WITH</b> <a href="#">WP(C)/7269/2021</a>	MRIGEN BORBARUAH AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU

16	<b>WITH</b> <a href="#">WP(C)/5450/2022</a>	BARNALI KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
17	<b>WITH</b> <a href="#">WP(C)/7272/2022</a>	HITESH THAKURIA AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
18	<b>WITH</b> <a href="#">WP(C)/8211/2022</a>	RANU DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
19	<b>WITH</b> <a href="#">WP(C)/336/2023</a>	MRIGEN BORBARUAH AND 2 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
20	<a href="#">WP(C)/1944/2024</a> FIXED	PUNYA PRABHA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
21	<a href="#">WP(C)/4442/2024</a> B/O	RAMISHA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
22	<a href="#">WP(C)/4545/2024</a> FIXED	KHALEDA ZIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
23	<a href="#">Cont.Cas(C)/70/2018</a> FIXED	RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANAR (R4) MR. N SARMA MS. N PHUKAN (R4)
24	<a href="#">Cont.Cas(C)/633/2023</a> B/O	AJIT CHANDRA MARDI AND 40 ORS <b>Versus</b> AKASH DEEP AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (r-2)
25	<a href="#">Review.Pet./96/2024</a> IN WP(C)/488/2019 (D/O), B/O	DHANJYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB L SANGTAM	SC, ELEM. EDU
26	<a href="#">WP(C)/2271/2024</a> B/O	JIBAN CH. CHOUDHURY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	MRS. K DEVI (R45, R49, R53, R80) P HAZARIKA (R-41) MR. N K KALITA (R- 16,21,22,31,39,48,54,63) MR. P K DAS(R-35,66) MS S A KHALIFA (R45, R49, R53, R80) SC, SEC. EDU. SC, BTC R MURMU (R-41) N DEB (R45, R49, R53, R80)
<b>HEARING</b>				
27	<a href="#">WP(C)/4893/2019</a> PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
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17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
25)	MR. R K BHATRA	12-11-2024	To	24-11-2024
26)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
27)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3415/2024</a> FIXED	AFTER HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. B HUSSAIN MR. D K AGARWALA	PP, ASSAM
2	<a href="#">Bail Appln./3453/2024</a>	SUDIPTA SEN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION(CBI)	MR. D DOLEY MS A DEKA	SC, CBI
3	<a href="#">Bail Appln./3454/2024</a>	SUDIPTA SEN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MS A DEKA	SC, CBI
4	<a href="#">Bail Appln./3455/2024</a>	SRI RAHUL MOHAN <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	PP, ASSAM
5	<a href="#">Bail Appln./3456/2024</a>	RAHUL MOHAN <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
6	<a href="#">Bail Appln./3457/2024</a>	RUBEL MIAH <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
7	<a href="#">Bail Appln./3458/2024</a>	BHASKAR PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
8	<a href="#">Bail Appln./3463/2024</a>	BABUL DAS <b>Versus</b> THE STATE OF ASSAM	MR P J DAS	PP, ASSAM
9	<a href="#">Bail Appln./3466/2024</a>	RAJIB DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MS N BARUAH	PP, ASSAM
10	<a href="#">Bail Appln./3469/2024</a>	ABUL KALAM @ ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	SPECIAL PP ASSAM

**MOTION**

11	<a href="#">AB/2930/2024</a> FIXED	NIKHIL THAKURIA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MS. B SOREN H BAISHYA MR P DOLEY
	<b>WITH</b>		
12	<a href="#">AB/2931/2024</a>	MRINAL THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR J SINGH H BAISHYA
13	<a href="#">AB/2987/2024</a>	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P PP, ASSAM MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN
14	<a href="#">AB/2988/2024</a>	MAHAR ALI AKAND <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM PP, ASSAM MR. T K DEY
15	<a href="#">AB/2990/2024</a>	KURPAN ALI @ KURBAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN PP, ASSAM MR. R I MONDAL MR A.K. MOLLAH
16	<a href="#">AB/2991/2024</a>	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA <b>Versus</b> THE UNION OF INDIA AND ANR	MD R ALI DY.S.G.I. PP, ASSAM
17	<a href="#">AB/2993/2024</a>	MANAHAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M ALI PP, ASSAM MR J. ISLAM MD. ANARUL ISLAM
		<b><u>BAIL HEARING (BA)</u></b>	
18	<a href="#">Bail Appln./2914/2023</a> WITH CASE RECORD(SCANNED COPY)	MD MOSTAFA ALAM @ MOSTAFA SK <b>Versus</b> THE STATE OF ASSAM	MR D KALITA PP, ASSAM MR. M HUSSAIN MR. P DUTTA
19	<a href="#">Bail Appln./4088/2023</a> WITH CASE RECORD(SCANNED COPY)	LENMINTHANG KIPGEN AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR. C K NATH SC, DRI MR. S MUNIR
20	<a href="#">Bail Appln./4429/2023</a> WITH CASE RECORD(SCANNED COPY)	SEIKHONGAM HAOKIP <b>Versus</b> THE UNION OF INDIA	M K BORAH SC, NCB MS. P. KASHYAP
21	<a href="#">Bail Appln./1831/2024</a> WITH CASE RECORD(SCANNED COPY)	RAHENA BEGOM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED PP, ASSAM MR. M A CHOUDHURY MR A AHMED
22	<a href="#">Bail Appln./1926/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PREM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SEKHAR PP, ASSAM A BORMAN
	<b>WITH</b>		
23	<a href="#">Bail Appln./1932/2024</a>	JHON PATIR <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN PP, ASSAM MR. P K GOGOI
24	<a href="#">Bail Appln./2147/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JAVED AHMED LONE <b>Versus</b> THE UNION OF INDIA	MRS J DUTTA SC, NCB MR. A K AHMED MD A ISLAM
25	<a href="#">Bail Appln./2180/2024</a>	MANOJ KR. BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA PP, ASSAM MS M DAS MS A GAYARI
26	<a href="#">Bail Appln./2731/2024</a> FIXED	SMTI. RIBIKA DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA PP, ASSAM MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL
27	<a href="#">Bail Appln./3008/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BADRUZ ZAMAN CHOUDHURY <b>Versus</b> STATE OF ASSAM	MR. R P SARMAH PP, ASSAM MRS. R RONGMEI
28	<a href="#">Bail Appln./3145/2024</a> FIXED	MIJANUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY PP, ASSAM MR. I A HAZARIKA MR. H ALI B BARMAN



29	<a href="#">Bail Appln./3152/2024</a> FIXED	HEMEN RAVA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI
30	<a href="#">Bail Appln./3233/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
31	<a href="#">Bail Appln./3234/2024</a> FIXED	SAYEB ALI <b>Versus</b> THE STATE OF ASSAM	A B T HAQUE	PP, ASSAM
32	<a href="#">Bail Appln./3253/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PIKLU MAJUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. K KALITA MR. S CHOWDHURY MS G SWAMI	PP, ASSAM
33	<a href="#">Bail Appln./3318/2024</a> FIXED	MD SHARIFUL KHAN @ AKRALU <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
34	<a href="#">Bail Appln./3332/2024</a> FIXED	TUFAJJUL HOQUE @ TUFAJJAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
35	<a href="#">Bail Appln./3355/2024</a> B/O	ARSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
36	<a href="#">Bail Appln./3379/2024</a> FIXED	RINA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b>BAIL HEARING</b>				
37	<a href="#">AB/2113/2024</a> FIXED	DR MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
38	<a href="#">AB/2329/2024</a> FIXED	PRANAB DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
39	<a href="#">AB/2411/2024</a> FIXED	BAIBHAB BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM
40	<a href="#">AB/2541/2024</a>	SARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
41	<a href="#">AB/2765/2024</a> WITH OFFICE NOTE, FIXED	BILLESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUÉ MR G BARGAYARY	PP, ASSAM
42	<a href="#">AB/2773/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	RAHUL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
43	<a href="#">AB/2814/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR CHAN @ AMIR CHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
44	<a href="#">AB/2817/2024</a> B/O	EKABBAR ALI @ AKABBAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	P ADHIKARI MR A K AZAD PP, ASSAM
45	<a href="#">AB/2818/2024</a> B/O	MOHIR UDDIN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
46	<a href="#">AB/2856/2024</a> FIXED	ATAUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN MR. P GOGOI	PP, ASSAM

47	<a href="#">AB/2857/2024</a> FIXED	RAHUL ALIAS FIRDOUS ALIAS FIDDUS ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
48	<a href="#">AB/2865/2024</a> FIXED	MD TAHIDUL ISLAM @ TAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
49	<a href="#">AB/2874/2024</a> FIXED	NUR HOQUE ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
50	<a href="#">AB/2885/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JUBBAR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
51	<a href="#">AB/2901/2024</a> FIXED	MD. ANSER ALI @ AMSER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
52	<a href="#">AB/2929/2024</a> FIXED	SAFIKUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
<b>ORDERS</b>				
53	<a href="#">W.P.(CrI.)/33/2022</a> WITH LCR, FIXED	GULAM NABI AZAD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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27)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7645/2019</a> FIXED	PUTUL PACHANI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MR. K SINGHA	GA, ASSAM MR. A ALAMGEER MR. A ALAM MD. R ALI
<b>ORDERS</b>				
2	<a href="#">Cont.Cas(C)/697/2022</a> FIXED	PREMJIT BORO <b>Versus</b> ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA(R-2) MR. S BORA(R-2) MR. S R RABHA MR. R K MUSHAHARY(R-2)
3	<a href="#">Cont.Cas(C)/121/2024</a> FIXED	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
<b>HEARING</b>				
4	<a href="#">WP(C)/4120/2017</a> FIXED	SILVER DROP FOOD and BEVERAGES P LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
5	<b>WITH</b> <a href="#">WP(C)/4113/2017</a>	M/S. SAKSHI AGRO BEVERAGE <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
6	<a href="#">I.A.(Civil)/2689/2022</a> FIXED in <a href="#">WP(C)/4811/2022</a> <b>WITH</b> <a href="#">WP(C)/4811/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> SHAHI MD. KARIM  SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI  R SARMAH MS M KAKOTY MR. R B PHOOKAN	R SARMAH  SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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29)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5707/2024</a> FIXED	JAMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
2	<a href="#">WP(C)/4256/2013</a> PART-HEARD, FIXED	RAJ KUMAR RABHA and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
3	<a href="#">WA/157/2017</a> IN WP(C)/1813/2010 (D/O), WITH LCR	MD ABUL KALAM @ ABUL KAMAL and 6 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
4	<a href="#">WP(C)/3217/2018</a> WITH LCR	OSMAN GONI @ OSMAN ALI SK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/3378/2018</a> WITH LCR	IDRISH ALI AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	<a href="#">WP(C)/4268/2018</a> WITH LCR	MUSSTT. MOMTAZ BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. U SAIKIA MR. R K NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	<a href="#">WP(C)/4491/2018</a> WITH LCR	SAHIDA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A B SIDDIQUE MS B DAS MR. M ISLAM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	<a href="#">WP(C)/4496/2018</a> WITH LCR	MD. SAHJAHAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	<a href="#">WP(C)/4505/2018</a> WITH LCR	HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	<a href="#">Review.Pet./57/2022</a> IN WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS. S Z HAYAT MS. B H SHIRIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3340/2020</a> FIXED	RAJANI SAIKIA AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	MR. R BORPUJARI, SC, FINANCE SC, FOREST SC, FINANCE
2	<a href="#">WP(C)/5740/2021</a> FIXED	BHABEN CHANDRA KOCH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MR. P MEDHI MS. B CHOUDHURY (AMICUS CURIAE) MR. G C BORAH	SC, PWD
3	<a href="#">WP(C)/4382/2023</a> FIXED	KUMAR SANJIT KRISHNA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
4	<a href="#">WP(C)/3698/2024</a> FIXED	SAJAHAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
5	<b>WITH</b> <a href="#">WP(C)/3705/2024</a>	AOICHAJYA JIBON BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
6	<a href="#">WP(C)/4096/2024</a> FIXED	AFINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM
7	<a href="#">WP(C)/5768/2024</a> FIXED	DR. HITESH MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
8	<b>WITH</b> <a href="#">WP(C)/5229/2024</a>	KULA PRADIP BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	GA, ASSAM
9	<b>WITH</b> <a href="#">WP(C)/5230/2024</a>	FOZAYEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R SENSUA MR. K MOHAMMED R A LAHKAR	GA, ASSAM
10	<b>WITH</b> <a href="#">WP(C)/5249/2024</a>	RUMIR TIMUNGPI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B GOGOI MR M BHUYAN	GA, ASSAM



11	<b>WITH</b> <a href="#">WP(C)/5381/2024</a>	PUSHKAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
12	<b>WITH</b> <a href="#">WP(C)/5384/2024</a>	RAKESH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. T BAIDYA MS. A S BAIDYA MS R BEGAM	GA, ASSAM
13	<b>WITH</b> <a href="#">WP(C)/5483/2024</a>	GITTARTHA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
14	<b>WITH</b> <a href="#">WP(C)/5552/2024</a>	RITURAJ DOLEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	GA, ASSAM
15	<b>WITH</b> <a href="#">WP(C)/5594/2024</a>	ASEEMA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A ATREYA MS. A PAUL	GA, ASSAM
16	<b>WITH</b> <a href="#">WP(C)/5610/2024</a>	DIPANKAR DUTTA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
17	<b>WITH</b> <a href="#">WP(C)/5666/2024</a>	NILANJAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR M C KAKOTI	GA, ASSAM
18	<b>WITH</b> <a href="#">WP(C)/5770/2024</a>	SMTI. NANDINI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY	GA, ASSAM
<b>ORDERS</b>				
19	<a href="#">Review.Pet./117/2024</a> IN WP(C)/5982/2022 (D/O)	THE STATE OF ASSAM <b>Versus</b> PRADIP RAJBONGSHI AND 7 ORS.	MR. S DUTTA	
20	<a href="#">WP(C)/5401/2024</a> FIXED	DIPAK SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	MR. A JAHID (R-2) SC, HANDLOOM, TEXTILE AND SERICULTURE
21	<a href="#">WP(C)/5469/2024</a> FIXED	MD. AFTER HUSSAIN <b>Versus</b> THE PUNJAB NATIONAL BANK AND 5 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	MR. B K SEN(R-1 TO 6) MR F HAQUE(R-1 TO 6) MR A HUSSAIN (R-1 TO 6) MS. MONIKA DAS(R-1 TO 6) N HASAN(R-1 TO 6) SC, PNB
<b>HEARING</b>				
22	<a href="#">WP(C)/1925/2016</a> FIXED	NO.041705034 CT/GD ANIRUDHA MAZUMDAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) SR. CGC ASSTT.S.G.I.(R 1-5)
23	<a href="#">WP(C)/6927/2022</a> FIXED	PRADIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
24	<a href="#">WP(C)/903/2023</a> FIXED	MOON BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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29)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.A./387/2023</a> WITH OFFICE NOTE, B/O	NAHURUL ISLAM @ NAHURUL ALI SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1013/2023</a> <b>in</b> Crl.A./387/2023	NAHURUL ISLAM @ NAHURUL ALI SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>HEARING</b>				
2	<a href="#">Crl.A./393/2019</a> WITH LCR - 4 (FOUR) FILES, P.B. - 4, FIXED	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/256/2021</a> <b>in</b> Crl.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/426/2024</a> <b>in</b> Crl.A./393/2019	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
3	<a href="#">Crl.A./288/2019</a>	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
4	<b>WITH</b> <a href="#">Crl.A./360/2019</a> <u>5 Y 6 M 26 D :</u>	SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB

	<b>WITH</b> <a href="#">I.A.(CrI.)/282/2021</a> in CrI.A./360/2019	ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	<b>WITH</b> <a href="#">I.A.(CrI.)/429/2024</a> in CrI.A./360/2019	MD. ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
5	<a href="#">CRL.A(J)/14/2021</a> 3 Y 10 M 27 D :WITH LCR - 2 (TWO ) FILES, P.B. - 2	MANGAL PAIK <b>Versus</b> THE STATE OF ASSAM	MR. K AGARWAL, AMICUS CURIAE	PP, ASSAM
6	<b>WITH</b> <a href="#">Death Sentence Ref./1/2021</a>	THE STATE OF ASSAM, <b>Versus</b> MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE
7	<a href="#">CrI.A./54/2021</a> LCR - (KEPT IN SECTION), P.B. - 8, FIXED	SANJAY RAJOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
8	<b>WITH</b> <a href="#">Death Sentence Ref./2/2020</a>	THE STATE OF ASSAM <b>Versus</b> SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
9	<b>WITH</b> <a href="#">CrI.A./61/2021</a>	SANJIB RAJOWAR AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM
10	<a href="#">CRL.A(J)/86/2022</a> 2 Y 4 M 24 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	ALIRAM CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. Z. HUSSAIN(AMICUS CURIAE)	PP, ASSAM
11	<a href="#">CRL.A(J)/88/2022</a> 5 Y 4 M 19 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	MD. SAMSUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	MR M AHMED (R-2) MR A. ALI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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### [ For Thursday,14th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4500/2021</a> PART-HEARD, BY SLIP, AT 10:30 AM <b>WITH</b> <a href="#">I.A.(Civil)/1815/2022</a> in WP(C)/4500/2021	KHOKHAN DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
2	<a href="#">WP(C)/4506/2021</a> <b>WITH</b> <a href="#">I.A.(Civil)/1813/2022</a> in WP(C)/4506/2021	KHOKHAN DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
2	<a href="#">WP(C)/4506/2021</a> <b>WITH</b> <a href="#">I.A.(Civil)/1813/2022</a> in WP(C)/4506/2021	SANJU DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
3	<a href="#">WP(C)/585/2015</a> FIXED <b>WITH</b> <a href="#">WP(C)/180/2015</a>	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
4	<a href="#">WP(C)/180/2015</a> <b>WITH</b> <a href="#">WP(C)/582/2015</a>	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
5	<a href="#">WP(C)/582/2015</a> <b>WITH</b> <a href="#">WP(C)/696/2015</a>	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
6	<a href="#">WP(C)/696/2015</a>	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.Z MUKIT SC, PWD

7	<b>WITH</b> <a href="#">WP(C)/732/2015</a>	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR.D P BORAH SC, PWD(R1-5)
8	<a href="#">WP(C)/4752/2022</a> FIXED	SANATAN KALITA AND 22 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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### [ For Thursday,14th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
1	<a href="#">Crl.Rev.P./76/2024</a>	SIMON MAO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
2	<a href="#">Bail Appln./2892/2024</a> FIXED	KALLU GOWALA @ ANIL <b>Versus</b> THE STATE OF ASSAM	M PATHAK MS RIMPI DUTTA	PP, ASSAM
3	<a href="#">Bail Appln./3460/2024</a>	SABIR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
4	<a href="#">Bail Appln./3461/2024</a>	ABDUR RAZZAK @ ABDUL RAZAK AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
5	<a href="#">Bail Appln./3468/2024</a>	RUKAN UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	PP, ASSAM
<b><u>MOTION</u></b>				
6	<a href="#">Crl.Pet./1366/2024</a>	DEBOTTAM ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	PP, ASSAM
7	<a href="#">Crl.Pet./1367/2024</a>	ON THE DEATH OF NUR UDDIN HIS LEGAL HEIRS SAFIA BEGUM BARBHUIYA AND 5 ORS <b>Versus</b> AZAD UDDIN AND 5 ORS	MR. I ALAM MR. T SK	
8	<a href="#">Crl.Pet./1368/2024</a>	DR. T C RAO AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P SHARMA MR S J SAIKIA K AHMED	PP, ASSAM
9	<a href="#">Crl.Pet./1369/2024</a>	HIRANYA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM



10	<a href="#">AB/2565/2024</a> AB 2548/2024(D/O), FIXED	PRANABJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
11	<a href="#">AB/2992/2024</a>	SMTI JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI R L CHUTIA	PP, ASSAM
12	<a href="#">AB/2994/2024</a>	SANIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
<b>ADMISSION</b>				
13	<a href="#">Crl.Rev.P./285/2022</a> WITH LCR 1 FILE, B/O	MD. KUTUB UDDIN BARBHUIYA <b>Versus</b> MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
14	<a href="#">Tr.P.(Crl.)/26/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
<b>WITH</b>				
15	<a href="#">Tr.P.(Crl.)/8/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
<b>WITH</b>				
16	<a href="#">Tr.P.(Crl.)/9/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
<b>WITH</b>				
17	<a href="#">Tr.P.(Crl.)/10/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
<b>WITH</b>				
18	<a href="#">Tr.P.(Crl.)/11/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
<b>WITH</b>				
19	<a href="#">Tr.P.(Crl.)/27/2024</a>	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
20	<a href="#">Crl.Pet./816/2024</a> FIXED	MUNENDRA KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	MR. A R BHUYAN (R-2) MR N Z CHOUDHURY(R-2) MR N A MAZARBHUIYA(R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	<a href="#">Bail Appln./2371/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SOLEMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

22	<a href="#">Bail Appln./2905/2024</a> FIXED	MD. RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
23	<a href="#">Bail Appln./3205/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MURTAJUL ALI @ MD MURTAJ ALI @ MD MUKSIDUL <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
24	<a href="#">Bail Appln./3217/2024</a> FIXED	RAJASHRI DEVI <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
25	<a href="#">Bail Appln./3230/2024</a> FIXED	RASHIDUL HOQUE FARAJI @ RASHIDUL HOQUE @ ROSHIDUL <b>Versus</b> THE STATE OF ASSAM,	MR G CHAMUAH	PP, ASSAM
26	<a href="#">Bail Appln./3251/2024</a> FIXED	LAL HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	P ADHIKARI MR A K AZAD S HUSSAIN	PP, ASSAM
27	<a href="#">Bail Appln./3296/2024</a> FIXED	SMTI. DIPALI BISWAS SARKAR <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
28	<a href="#">Bail Appln./3299/2024</a> FIXED	SARBESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
29	<a href="#">Bail Appln./3304/2024</a> FIXED	ABDUL KHALIL @ KHALIL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
30	<a href="#">Bail Appln./3320/2024</a> FIXED	JAINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
31	<a href="#">Bail Appln./3354/2024</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MR D J DEKA	PP, ASSAM
32	<a href="#">Bail Appln./3369/2024</a> FIXED	RIYAJUL ISLAM ALIAS RIYAJUL ISLAM KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MR. O ULLAH MS. N SULTANA	PP, ASSAM
33	<a href="#">Bail Appln./3370/2024</a> FIXED	DHIRENDRA SINGH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<b>BAIL HEARING</b>				
34	<a href="#">AB/282/2024</a> FIXED	AMAR KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
35	<a href="#">AB/1751/2024</a> FIXED	SURMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH DR. JAYOSHREE DAM	PP, ASSAM
36	<a href="#">AB/2156/2024</a> WITH OFFICE NOTE, FIXED	JAKIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR P S DEKA MR. A CHETRY MR H A AHMED MR. D DAS MR. MUSTAFA HUSSAIN	MR. S C BISWAS(INFORMANT) MR. P S BISWAS (INFORMANT) PP, ASSAM
37	<a href="#">AB/2254/2024</a> FIXED	RAJIM ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
38	<a href="#">AB/2278/2024</a> FIXED	ALAL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM

39	<b>WITH</b> <a href="#">AB/2277/2024</a>	ALAL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
40	<a href="#">AB/2418/2024</a> FIXED	MOFIZUL ALI @ MOFIZUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI B BARMAN	MD A RAHMAN (INFORMANT) P. KALITA(INFORMANT) PP, ASSAM
41	<a href="#">AB/2549/2024</a> FIXED	RANDIP GOGOI <b>Versus</b> THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
42	<a href="#">AB/2603/2024</a> FIXED	SHAQUIL MAHMOOD RAJA <b>Versus</b> THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM
43	<a href="#">AB/2655/2024</a> FIXED	ABDUL MOZID <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
44	<a href="#">AB/2717/2024</a> FIXED	SANIDUL SHEIKH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H P GUWALA MR H AGARWAL MR P DOLEY	PP, ASSAM
45	<a href="#">AB/2808/2024</a> FIXED	RAMJAN HOSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
46	<a href="#">AB/2848/2024</a> FIXED	ABDUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
47	<a href="#">AB/2858/2024</a> FIXED	LOKMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
48	<a href="#">AB/2861/2024</a> FIXED	BIPUL DASGUPTA <b>Versus</b> THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
49	<a href="#">AB/2876/2024</a> FIXED	MANJUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
50	<a href="#">AB/2889/2024</a> FIXED	SRI JADUMONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
51	<a href="#">AB/2893/2024</a> FIXED	ANJUMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. J PAUL MS S BHOWMICK MS. S AHMED	PP, ASSAM
52	<a href="#">AB/2903/2024</a> FIXED	SAMAN ALI @ BABUL <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
53	<a href="#">AB/2928/2024</a> FIXED	MD FARIDUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
54	<a href="#">AB/2957/2024</a> FIXED	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN	PP, ASSAM
55	<b>WITH</b> <a href="#">AB/2791/2024</a>	JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. K BORUAH MR. D BORA MR. M ALAM MR. N MAHAJAN MS. P BORAH	MR P NEOG (INFORMANT) PP, ASSAM

#### **ORDERS**

56	<a href="#">Crl.Rev.P./391/2024</a> FIXED	BELUN @ BALEN ROY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS	
57	<a href="#">Crl.Pet./1162/2024</a> FIXED	MD. JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>HEARING</b>				
58	<a href="#">Crl.A./66/2012</a> PART-HEARD, LCR 5 FILES, FIXED	DHENURAM NARAH, <b>Versus</b> THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
59	<a href="#">Crl.Pet./858/2023</a> PART-HEARD, LCR FILES(SCANNED COPY), FIXED	PRIYANSHU BOIRAGI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. M HUSSAIN (R2) MS G SWAMI (R2) PP, ASSAM
60	<a href="#">Crl.Rev.P./341/2022</a> WITH LCR 2 FILES(SCANNED COPY), B/O	MD. IKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HOSSAIN MD A WADUD MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN PP, ASSAM
61	<a href="#">Crl.Rev.P./24/2023</a> WITH LCR 2 FILES, FIXED	MEHBUB ALI <b>Versus</b> HASINA BEGUM	MR P K KALITA	MR D K MEDHI (r-1) P BORUAH (r-1)
62	<a href="#">I.A.(Crl.)/553/2023</a> <u>5 Y 8 M 19 D</u> :WITH LCR 3 FILES, FIXED in Crl.A./169/2020 <b>WITH</b> <a href="#">Crl.A./169/2020</a>	ABDUL BATEN, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MRS. B GOGOI MS M BORAH	MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM
		ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MR. M K SHARMA	MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MS B CHOUDHURY	13-11-2024	To	27-11-2024

25)	MR. R K BHATRA	12-11-2024	To	24-11-2024
26)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
27)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,14th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/139/2008</a> (HEARING), WITH LCR, FIXED	DHARMESWAR SAIKIA <b>Versus</b> ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS AND ORS	D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI
2	<a href="#">Test.App./12/2011</a> WITH LCR, FIXED	BIKASH CHANDRA PRODHANI <b>Versus</b> ON THE DEATH OF BHUPESH PRODHANI	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY MR D KALITA	MS.L BAILUNG(R- 2-17) MR.M J BARUA
<b>BAIL HEARING</b>				
3	<a href="#">AB/2492/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">RSA/93/2023</a> WITH LCR, B/O	TAIYAB ALI <b>Versus</b> SUBHASH SARMA AND 2 ORS.	MR. A RAHMAN MR. A HOQUE	MS. R CHOUDHURY (R-2,3) MS F N ZAMAN (R-2,3) MS. B. HAZARIKA (R-2,3)
5	<a href="#">Test.App./12/2024</a> CAVT. NO.06812/024, FIXED	FARZINA YASMINA @ FARJINA YASMINA HAZARIKA <b>Versus</b> FARAH YASMIN AND 2 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR S K DEKA A GAUTAM MR. C TALUKDAR	MR D K BARUAH FOR CAVEATOR
6	<a href="#">CRP(IO)/434/2024</a> FIXED	THE ASSAM COMPANY LIMITED AND ANR <b>Versus</b> PRAKASH CHANDRA SAIKIA	MR. A SARMA MR B KAUSHIK MR. K KALITA MS G SWAMI	MRS. S ROY MS F N ZAMAN
7	<a href="#">I.A.(Civil)/1655/2024</a> WITH LCR, FIXED in RSA/203/2013	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS- MD. HUSSAIN ALI AND 10 ORS. <b>Versus</b> MARJAT ALI and ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MR M H CHOUDHURY	

	<p><b>WITH</b> <a href="#">RSA/203/2013</a></p>	<p>ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS- MD. HUSSAIN ALI SON and 10 ORS. <b>Versus</b> MARJAT ALI and 2 ORS.</p>	<p>MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR A HAQUE</p>	<p>MR.R ALI MD.M Z SHAH MR.H A AHMED</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1129/2024</a> in RSA/203/2013</p>	<p>ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS <b>Versus</b> MARJAT ALI and 2 ORS.</p>	<p>MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI</p>	<p>MR. H A AHMED</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1133/2024</a></p>	<p>ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS <b>Versus</b> MARJAT ALI and 2 ORS.</p>	<p>MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI</p>	<p>MR. H A AHMED</p>
8	<p><a href="#">I.A.(Civil)/2025/2024</a> WITH LCR, FIXED in RSA/92/2016 <b>WITH</b> <a href="#">RSA/92/2016</a></p>	<p>ON THE DEATH OF MD MONOWAR ALI <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOWDHURY</p>
	<p><b>WITH</b> <a href="#">RSA/92/2016</a></p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR.B BANERJEE MS.C MOZUMDAR MR. A U CHOUDHURY MR. S ISLAM MS.M DEB MR.J LASKAR MR.A DEY MS. A KAUSHAR MR.S K MUKTAR</p>	<p>MR.A D CHOUDHURY(R- 1-9) MR.D CHOUDHURY(R- 1-9) MR. P DUTTA(R- 1-9)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2023/2024</a> in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR D CHOUDHURY</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2026/2024</a> in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOUDHURY</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2027/2024</a> in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOUDHURY</p>
		<b>HEARING</b>		
9	<p><a href="#">RSA/178/2012</a> WITH LCR, FIXED</p>	<p>DHIREN DEKA and ORS, <b>Versus</b> LOKESWAR DEKA @ LAKHESWAR DEKA,</p>	<p>MRG P BHOWMIK MR.R P SARMAH MR.M R LASKAR MS.S SARMA(P-1to16) MRM R ADHIKARI MS.N BARMAN(P-1to16) MR.M CHIRING MR.N HASAN(P-1to16) MR.J ROY(P-1to16) MS.R HAZARIKAP-1to16 MS.S KAKATI(P-1to16) MR.S BORTHAKUR(P-1to16) MR.D C C PHUKAN</p>	<p>MR.N DEKA MR.P C DEKA MR.M CHETIA</p>
10	<p><a href="#">MFA/58/2014</a> WITH LCR, FIXED</p>	<p>NATIONAL INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABU SARKAR HIS LEGAL HEIRS AND ANR</p>	<p>MR.R C PAUL MS.S ROY</p>	<p>MR.A R AGARWALA</p>

11	<a href="#">MFA/12/2015</a> WITH LCR, FIXED	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD <b>Versus</b> M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. K K DEY MR. S P CHOUDHURY MR. D MAZUMDAR MR. R M DAS MS.G SARMAH	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MD.ASLAM
	<b>WITH</b> <a href="#">MC/914/2015</a> <b>in</b> MFA/12/2015	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD <b>Versus</b> M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. K K DEY MR. D MAZUMDAR MR. R M DAS MS.G SARMAH	MR.G N SAHEWALLA MD ASLAM MS.B SARMA MR.P DEKA
12	<a href="#">MFA/33/2015</a> WITH LCR, FIXED	M/S INDIAN OIL CORPORATION LTD AOD <b>Versus</b> UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MS. M SHARMA MS B LASKAR MS. L DAS	MR.B SARMAH MR. B SARMA SC, NF RLY
13	<a href="#">RSA/299/2018</a> WITH LCR, FIXED	MD KAMAL UDDIN <b>Versus</b> MD TOYOB ALI AND 4 ORS	MR. S ROY MR. M H LASKAR	MR. S K GHOSH MS F AHMED
14	<a href="#">Intest.Cas./3/2020</a> WITH LCR, FIXED	SRI GAURI SHANKAR PAUL @ MORAN PAUL <b>Versus</b> ARI BISWAJIT @ DEBU PAUL	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MRS. K DEVI MS R P BARUAH
15	<a href="#">RSA/197/2022</a> WITH LCR, B/O	SMTI NIRAMONI DAS DUTTA <b>Versus</b> SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
	<b>WITH</b> <a href="#">I.A.(Civil)/1506/2022</a> <b>in</b> RSA/197/2022	NIRAMONI DAS DUTTA <b>Versus</b> ROMESH DUTTA	MR. B D DEKA	
16	<a href="#">RSA/205/2023</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
	<b>WITH</b> <a href="#">I.A.(Civil)/378/2024</a> <b>in</b> RSA/205/2023	UNION OF INDIA AND 2 ORS <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]****BEFORE:****HONOURABLE MR. JUSTICE K. SEMA****COURT NO: 16****[CIVIL BENCH-I AND CIVIL BENCH-II]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>				
1	<a href="#">MACApp./122/2021</a> WITH LCR, B/O	INDU PEGU <b>Versus</b> BAJAJ ALLAINZ GEN. INSURANCE COM. LTD.	MR. B BARUAH B R DAS MS M BHARATI MR S HUSSAIN	MR. P M TALUKDAR (r-1) MR. R BAISHYA (r-1)
2	<a href="#">Cont.Cas(C)/89/2022</a> FIXED	NAZRUL ISLAM LASKAR <b>Versus</b> B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	MR S M T CHISTIE
3	<a href="#">MACApp./364/2022</a> WITH LCR, B/O	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI ATUL SAIKIA and 5 ORS	MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MRS M SUTRADHAR MR.S RAHMAN(R-1) MR.I CHOUDHURY(R-1) MR S M ABDULLAH P MR A SARMAH MS H DAS MR.D SAIKIA(R-1)
4	<b>WITH</b> <a href="#">MACApp./557/2019</a>	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SRI ATUL SAIKIA and 5 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. P HAZARIKA (R-3) MR. P HAZARIKA (R-3) MRS. B GOGOI (R-1) MS M BORAH (R-1) P. BORAH (R-3) MR. H S BORAH (r-4) MS. M SAIKIA (R-6)
5	<a href="#">CRP(IO)/404/2024</a> FIXED	RAM SINGH CHOTRI AND 4 ORS. <b>Versus</b> HILAL UDDIN BARBHUIYA AND 6 ORS	MR. A M S MAZUMDER	
6	<a href="#">MACApp./525/2024</a> FIXED	SHRIRAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> SANJITA BASUMATARY AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
7	<a href="#">I.A.(Civil)/1908/2024</a> FIXED in MFA/10838/2023	THE UNION OF INDIA AND ANR. <b>Versus</b> M/S MAITHAN ALLOYS LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
	<b>WITH</b> <a href="#">MFA/10838/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS <b>Versus</b> MS MAITHAN ALLOYS LTD E	MR. K GOGOI	

	<b>WITH</b> <a href="#">I.A.(Civil)/10893/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS <b>Versus</b> MS MAITHAN ALLOYS LTD E	MR. K GOGOI	
8	<a href="#">I.A.(Civil)/2743/2024</a> FIXED in CRP/453/2016 <b>WITH</b> <a href="#">CRP/453/2016</a>	ARCHANA SARKAR <b>Versus</b> ON THE DEATH OF UJJAL SARKAR	MR. P SUNDI	MR. S SAHU
		ARCHANA SARKAR <b>Versus</b> GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2740/2024</a> in CRP/453/2016	ARCHANA SARKAR <b>Versus</b> ON THE DEATH OF UJJAL SARKAR	MR. P SUNDI	MR. S SAHU
	<b>WITH</b> <a href="#">I.A.(Civil)/2745/2024</a> in CRP/453/2016	ARCHANA SARKAR <b>Versus</b> ON THE DEATH OF UJJAL SARKAR HIS LEGAL HEIRS ROMA SARKAR AND ORS A	MR. P SUNDI	MR. S SAHU
		<b>HEARING</b>		
9	<a href="#">MACApp./293/2017</a> WITH LCR, B/O <b>WITH</b> <a href="#">CO/16349/2019</a> (Filing Number) in MACApp./293/2017	BAITUN NESSA BIBI and 4 ORS <b>Versus</b> NATIONAL INSURANCE CO. LTD and ANR	MR.I A TALUKDAR MS. P BARMAN MS.P MAZUMDAR	MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR
		THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> BAITUN NESSA BIBI AND 6 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/199/2020</a> in MACApp./293/2017	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> BAITUN NESSA BIBI AND 6 ORS	MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	I A TALUKDAR
10	<a href="#">CRP/78/2019</a> WITH LCR, FIXED	KISHORI DEVI SAHARIA AND ANR. <b>Versus</b> CHANDRA PRAKASH SAHARIA AND 9 ORS	MR R CHAKRAVORTY MR. M CHALIHA MR G K DEKA MR C GOGOI MR. A M BARUAH	MR. R L YADAV MS. K YADAV MR. JYOTIRMOY ROY MS. M BHATTACHARJEE MR. R HAZARIKA MR D DAS MR H M R HOQUE
11	<a href="#">MACApp./332/2021</a> WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N ALAM MR M H AHMED MR. S ISLAM
12	<b>WITH</b> <a href="#">MACApp./285/2020</a>	GUNAJIT NATH <b>Versus</b> HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-III, IV AND V**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/5616/2020</a> PART-HARD, FIXED	ARUN SARMA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2051/2024</a> in WP(C)/5616/2020	NIZ SINDURI GHOPA BHUMI SANGRAKSAN COMMITTEE <b>Versus</b> ARUN SARMA AN16 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. B D DEKA SC, REVENUE
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5071/2021</a> FIXED	GAJENDRA CHANDRA KALITA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
3	<a href="#">CRP/178/2023</a> WITN LCR, FIXED	RAMESH BARMAN AND 5 ORS. <b>Versus</b> MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
	<b>WITH</b> <a href="#">I.A.(Civil)/1962/2024</a> in CRP/178/2023	RAMESH BARMAN AND 5 ORS. <b>Versus</b> MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. R SARMAH MS. M PAUL	MR. A C SARMA MR G BHARADWAJ
4	<a href="#">WP(C)/4714/2023</a> FIXED	GOBINDA KARMAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	<b>WITH</b> <a href="#">I.A.(Civil)/406/2024</a> in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD

**ORDERS**

5	<a href="#">Cont.Cas(C)/609/2023</a> FIXED	BADAN CHANDRA NATH <b>Versus</b> SYEDAIN ABBASI AND 3 ORS.	MR. T DEURI MS. D SONOWAL MR D S DEKA MS A DAS MR. D KONWAR	MR R M DAS (R-2,3) MR. C SHARMA (R-2,3) D JAIN (R-2,3)
	<b>WITH</b>			
6	<a href="#">Cont.Cas(C)/657/2023</a>	GIASUDDIN AHMED <b>Versus</b> BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
	<b>WITH</b>			
7	<a href="#">WP(C)/1872/2023</a>	ASHA HAQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC. WATER RESOURCE DEPTT.
	<b>WITH</b>			
8	<a href="#">WP(C)/4535/2023</a>	M/S BHABANI PERFORMER AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, WATER RESOURCE SC, FINANCE
9	<a href="#">I.A.(Civil)/2806/2024</a> IN CRP(IO)/98/2024 (D/O), FIXED AT 2 PM in CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN <b>Versus</b> ABDUL HAMID SK	MD. I HUSSAIN	
<b>HEARING</b>				
10	<a href="#">WP(C)/5180/2014</a> WITH LCR, FIXED	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
11	<a href="#">WP(C)/4332/2019</a> FIXED	MADHU RAM DAS AND 15 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL, SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.
12	<a href="#">WP(C)/4901/2021</a> CAVT. NO.06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11) GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11) MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/2344/2021</a> in WP(C)/4901/2021	SMTI SOBITA RONGPHARPI <b>Versus</b> M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, PNB SC, REVENUE
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/2345/2021</a> in WP(C)/4901/2021	SMTI. SOBITA RONGPHARPI <b>Versus</b> M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PNB ASSTT.S.G.I.

WITH  
[I.A.\(Civil\)/1181/2023](#)  
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY  
**Versus**  
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY  
MR. N BHARALI

GA, ASSAM  
SC, APDCL  
SC, INDUSTRIES AND  
COMMERCE  
SC, PCB  
SC, REVENUE  
SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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27)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Crl.Pet./1041/2023</a>	MONTU SATNAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. B P SINHA	MR. M K MISRA (R-2) PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./3462/2024</a>	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
3	<a href="#">Bail Appln./3464/2024</a>	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
4	<a href="#">Bail Appln./3465/2024</a>	CHANDAN NATH <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. N BORUAH	SC, CBI
5	<a href="#">Bail Appln./3467/2024</a>	SUBHANJYOTI KURMI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
6	<a href="#">Bail Appln./3470/2024</a>	TAPAN BORA ALIAS TARKIK BORA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
<b>MOTION</b>				
7	<a href="#">Crl.Pet./1290/2024</a> FIXED	ABDUL HASSAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
8	<a href="#">Crl.Pet./1362/2024</a>	CHUNU KR MAHATO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM



9	<a href="#">Crl.Pet./1363/2024</a>	PARTHA CHAKRABORTY <b>Versus</b> CENTRAL BUREAU INVESTIGATION	MR D NANDI MR. M KALITA B U LASKAR	SC, CBI
10	<a href="#">Crl.Pet./1364/2024</a>	AKRAMUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
11	<a href="#">Crl.Pet./1365/2024</a>	SIBU PAUL AND ANR <b>Versus</b> STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR H MAZUMDER	PP, ASSAM
12	<a href="#">Crl.Pet./1370/2024</a>	SHIRAJUL KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MAHIBUR RAHMAN MR AZIZUR RAHMAN	PP, ASSAM
13	<a href="#">Crl.Pet./1371/2024</a>	HEMAPRAVA DEVI <b>Versus</b> STATE OF ASSAM AND ANR	MR. D K KOTHARI MR. U K BARMAN MR H ALI MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
14	<a href="#">Crl.Pet./1372/2024</a>	AKHLAI UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	PP, ASSAM
15	<a href="#">Crl.Pet./1373/2024</a>	MD. NAZRUL ALI @ RATUL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
16	<a href="#">Crl.Pet./1374/2024</a>	UNION OF INDIA <b>Versus</b> MURSHID ALAM	MR. S C KEYAL	
17	<a href="#">AB/2890/2024</a> WITH OFFICE NOTE, FIXED	RAJIB BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS. H HAZARIKA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI

**ADMISSION**

18	<a href="#">Crl.Pet./368/2017</a> WITH LCR 2 FILES, FIXED	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI PP, ASSAM
19	<a href="#">Crl.A./141/2019</a> WITH LCR 7 FILES, FIXED	SRI DIPEN PATNAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. T CHUTIA MR. K KALITA MR. H KAKATI	PP, ASSAM
20	<a href="#">Crl.Pet./525/2019</a> WITH LCR 3 FILES(SCANNED COPY), B/O	UPEN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MD E AHMED MR. P MAHANTA MR. R B GOHAIN MR. M DEWAN	PP, ASSAM
21	<a href="#">Crl.Rev.P./465/2023</a> B/O	MANTU KUMAR SARMA <b>Versus</b> JYOTISH SARMA AND ANR	MR. A GOYAL MR. A CHOUDHURY	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN PP, ASSAM (R2)
22	<a href="#">Crl.Pet./1183/2023</a> WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. NAZIBULLAH RAHMAN	MR. P N GOSWAMI MR. D GOGOI	MR. A B T HAQUE
23	<a href="#">Crl.Rev.P./423/2024</a> FIXED	JAHEDEL ISLAM @ JAHED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI P SHARMA	PP, ASSAM
24	<a href="#">Crl.Pet./1241/2024</a> B/O	MAYARUN NESSA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	PP, ASSAM

25	<a href="#">Crl.Pet./1258/2024</a> FIXED	MANTOSH PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
26	<a href="#">Bail Appln./2818/2024</a> B/O	SAPNANIL DAS <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR M HALOI, SC, CBI PP, ASSAM
27	<a href="#">Bail Appln./3030/2024</a> FIXED	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI
<b>WITH</b>				
28	<a href="#">Bail Appln./3126/2024</a>	SANJIB DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM SC, CBI
29	<a href="#">Bail Appln./3076/2024</a> FIXED	KUSHAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M H AHMED(R-2) I AMIN (R-2) PP, ASSAM
<b>WITH</b>				
30	<a href="#">Bail Appln./3069/2024</a>	KUSHAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M H AHMED(R-2) I AMIN (R-2) PP, ASSAM
31	<a href="#">Bail Appln./3214/2024</a> WITH OFFICE NOTE, FIXED	SRI ABHIJIT CHANDA, <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM SC, C B I
32	<a href="#">Bail Appln./3422/2024</a> FIXED	BISHAL PHUKAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. D K BAIDYA MR. P DAS FARIDUL AMIN A HALIM MR. R BARTHAKUR	SC, CBI
<b>BAIL HEARING</b>				
33	<a href="#">AB/2157/2024</a> FIXED	PARASHMANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. A S ALI	PP, ASSAM
34	<a href="#">AB/2298/2024</a> WITH OFFICE NOTE, FIXED	EZAZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
35	<a href="#">AB/2501/2024</a> FIXED	JAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	<a href="#">AB/2509/2024</a> FIXED	SAIFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
37	<a href="#">AB/2684/2024</a> FIXED	MD.ISMAIL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
38	<a href="#">AB/2719/2024</a> WITH OFFICE NOTE, FIXED	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
39	<a href="#">AB/2927/2024</a> FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
<b>ORDERS</b>				
40	<a href="#">Crl.Pet./430/2023</a> WITH LCR 1 FILE(SCANNED COPY)	MANAGING DIRECTOR, ASSAM INDUSTRIAL DEVELOPMENT CORP LTD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P DAS	PP, ASSAM

41	<a href="#">I.A.(CrI.)/901/2024</a> FIXED in AB/2454/2024 <b>WITH</b> <a href="#">AB/2454/2024</a>	THE STATE OF ASSAM <b>Versus</b> JINKI MILI  JINKI MILI <b>Versus</b> THE STATE OF ASSAM	PP, ASSAM  MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	MR. A K BHUYAN PP, ASSAM
42	<a href="#">Crl.Pet./1340/2024</a> FIXED	KANAK BORO <b>Versus</b> JOGEN BORO AND ANR	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	PP, ASSAM
<b>HEARING</b>				
43	<a href="#">Crl.A./63/2011</a> WITH LCR 6 FILES, FIXED	PUNYA KANTA DAS <b>Versus</b> STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
44	<a href="#">Crl.A./98/2011</a> WITH LCR 11 FILES, FIXED  <b>WITH</b> <a href="#">Crl.A./103/2011</a>	MD. NEKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM  MD. NOOR ISLAM ALI and 2 ORS, <b>Versus</b> THE STATE OF ASSAM,	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY  MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	PP, ASSAM  MR. B .SARMA, ADDL PP,ASSAM
46	<a href="#">Crl.A./149/2012</a> WITH LCR 5 FILES, FIXED	GIRIDHAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
47	<a href="#">Crl.A./42/2013</a> WITH LCR 1 FILE, FIXED	BARNALI RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A R SHOME MR.S CHOUHAN	MR K L GUPTA MR.B K SINGH PP, ASSAM
48	<a href="#">Crl.Pet./671/2013</a> WITH LCR 2 FILES, FIXED	SMTI ANIMA PACHANI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM
49	<a href="#">Crl.A./23/2021</a> WITH LCR 4 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(CrI.)/48/2021</a> in CrI.A./23/2021	ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.  ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN  MR M AHMED MR. A HUSSAIN	PP, ASSAM  PP, ASSAM
50	<a href="#">Crl.Rev.P./208/2021</a> WITH LCR 2 FILES, FIXED	AMAL KUMAR DAS (HABILDAR) <b>Versus</b> MADAN LAL RATHI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM
51	<a href="#">Crl.Rev.P./190/2022</a> WITH LCR 2 FILES, FIXED	BILAYET HUSSAIN KHAN <b>Versus</b> MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM
52	<a href="#">Crl.Rev.P./524/2023</a> WITH LCR 3 FILES, FIXED	FARID UDDIN LASKAR <b>Versus</b> MANJUR ALOM LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
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11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
25)	MR. R K BHATRA	12-11-2024	To	24-11-2024
26)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
27)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.Pet./224/2013</a> WITH LCR 1 FILE, FIXED	TARUN BORDOLOI <b>Versus</b> PRESIDENT/SECRETARY DERGAON SANMILITA HIGH SCHOOL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.B DAS
<b>QUASHMENT</b>				
2	<a href="#">Crl.Pet./630/2012</a> WITH LCR 3 FILES	MD. AFTAB ALI <b>Versus</b> MUSST. SAHARA BEGUM and ANR	MS.R RONGMAI MR.R DEV MSU BHARALI	MR.B HUSSAIN PP, ASSAM MR.P B MAZUMDER MS.H CHOUDHURY
3	<a href="#">Crl.Pet./216/2013</a> WITH LCR 2 FILES(1+1)	MANAB CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S DEY MR.P SEN	MR.R BARUAH MS.K DEVI MS.H DAS MS.K DAS PP, ASSAM
4	<b>WITH</b> <a href="#">Crl.Pet./410/2012</a>	SMTI RINA BALA NATH and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R BARUAH MS.K DEVI MR.D TALUKDAR MR. K SAIKIA	MR.S DEY PP, ASSAM MR.P SEN
5	<a href="#">Crl.Pet./393/2013</a>	MUNINDRA HALOI <b>Versus</b> THE STATE OF ASSAM	MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY	PP, ASSAM
6	<b>WITH</b> <a href="#">Crl.Pet./171/2013</a>	SYED HIFZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR.J SINGH MRS I AHMED MR.N AHMED MR.A RAHMAN MS.D GUPTA	PP, ASSAM

7	<a href="#">Crl.Pet./879/2013</a>	PARAMANANDA CHAUDHURI @ 2 ORS <b>Versus</b> ARPAN KUMAR CHAUDHURY @ ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K AGARWAL MR.B K SINGH MR.R DE MR.A DAS MR.K K BHATTACHARYYA MR.A K DAS MR.R S BARUAH	MR.R SARMA MR.R SARMA MR.K K GOSWAMI MS.M PAUL
	<b>WITH</b> <a href="#">Crl.M.C./619/2014</a> <b>in</b> Crl.Pet./879/2013	ARPAN KUMAR CHAUDHURY and ANR. <b>Versus</b> PARAMANANDA CHAUDHURY and ORS.	MR.R SARMA MR.K K GOSWAMI	MR. A K BHATTACHARYYA MR.K AGARWAL MR.B K SINGH MR.R DE MR.A DAS MR.K K BHATTACHARYYA MR.R S BARUAH
<b>HEARING</b>				
8	<a href="#">Crl.A./6/2009</a> WITH LCR 4 FILES	MD. MAZIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/341/2021</a> <b>in</b> Crl.A./6/2009	MAZIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
9	<a href="#">Crl.Rev.P./323/2012</a> WITH LCR 1 FILE	MD MOHIRUDDIN <b>Versus</b> MUSST. SAJEDA KHATUN,	MR.R ALI MR.G U AHMED MD.M Z SHAH MR.H A AHMED	MD.B HUSSAIN MR.P B MAZUMDER
10	<a href="#">Crl.Rev.P./412/2012</a> WITH LCR 4 FILES	RADHESHYAM GUPTA <b>Versus</b> THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM
11	<a href="#">Crl.Rev.P./507/2012</a> WITH LCR 1 FILE	DILIP KR. DAS <b>Versus</b> STATE OF ASSAM and ANR.	MR.P KATAKI MR.D K BAGCHI	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MR.M K DAS MS.P PATHAK PP, ASSAM
12	<a href="#">Crl.A./116/2014</a> WITH LCR 15 FILES, FIXED	SMTI GITUMONI DAS, <b>Versus</b> THE STATE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAMUAH MR.P P BORTHAKUR MS.R BORA MR.U CHAMUAH	SC, CBI
	<b>WITH</b> <a href="#">Crl.A./97/2014</a>	MITALI GOSWAMI KALITA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.A M BORA MR.D GOGOI MR.K K DAS MS.P BHUYAN MS.C CHOUDHURY	MR.P N CHOUDHURY SC, CBI
14	<b>WITH</b> <a href="#">Crl.A./104/2014</a>	MUKUL KALITA <b>Versus</b> CENTRAL BUREAU OF INVSTIGATION CBI	MR.D DAS MR.K SARMA MR.A HUSSAIN MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	SC, CBI
15	<b>WITH</b> <a href="#">Crl.A./124/2014</a>	MADAN GOPAL SAHA and 3 ORS. <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MS.N THAPA MR.B SINHA	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
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12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
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27)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1507/2023</a> PART-HEARD, FIXED	MS. NAZIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
<b>HEARING</b>				
2	<a href="#">WP(C)/9573/2019</a> PART-HEARD, FIXED	CHANDRESWAR SAIKIA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
<b>WITH</b>				
3	<a href="#">WP(C)/3288/2016</a>	SMTI KANTI SAIKIA and 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
<b>WITH</b>				
4	<a href="#">WP(C)/3329/2016</a>	SMT SASHIPROVA DEORI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
<b>WITH</b>				
5	<a href="#">WP(C)/1772/2017</a>	SASHIPROVA DEORI and 6 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 14/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,14th November 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./1421/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
<b>BAIL HEARING</b>				
2	<a href="#">AB/2512/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SADDAM ALI @ SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN	PP, ASSAM
<b>HEARING</b>				
3	<a href="#">MFA/177/2017</a> PART-HEARD, FIXED, WITH LCR	SMTI JAYANTI DAS <b>Versus</b> THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
4	<a href="#">LA.App./2/2019</a> PART-HEARD, WITH LCR	SRI ALOK BAGARIA ANR ANR <b>Versus</b> THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
5	<b>WITH</b> <a href="#">LA.App./3/2019</a>	SRI ALOK BAGARIA AND ANR <b>Versus</b> THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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**[ For Thursday,14th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7322/2022</a>	PREMNATH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
2	<a href="#">WP(C)/2490/2024</a>	GAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR S N KRISHNATRAYA L J BAISHYA	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
3	<a href="#">WP(C)/2584/2024</a>	ILIARS HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, AG SC, FISHERY SC, FINANCE
4	<a href="#">WP(C)/3075/2024</a>	KARUNA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J KALITA MR SOHAING	SC, AG SC, FINANCE DEPTT. SC, PWD
5	<a href="#">WP(C)/3098/2024</a>	RAMANI KUMAR SARMA <b>Versus</b> GAUHATI UNIVERSITY AND 3 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, G U
6	<a href="#">WP(C)/3324/2024</a>	LAISHARAM RAMANANDA SINGH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MR M R ADHIKARI(CGC) DY.S.G.I.
7	<a href="#">WP(C)/3344/2024</a>	SUSMITA BAGLARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	SC, P AND R.D. GA, ASSAM SC, AG SC, K A A C
8	<a href="#">WP(C)/3673/2024</a>	PRANAB KUMAR BHATTACHARJYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A PAUL	GA, ASSAM
9	<a href="#">WP(C)/4241/2024</a>	SAMIDUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	F K R AHMED J UDDIN MRS. H THAKURIA	SC, APDCL
<b>ORDERS</b>				
10	<a href="#">WP(C)/1721/2022</a> PART-HEARD, FIXED	KABITA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE

11	<a href="#">WP(C)/6415/2016</a>	SUBHASH CH. DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R K MALAKAR MS.H KALITA MSK R SANKAR	ASSTT.S.G.I.
12	<a href="#">WP(C)/4919/2017</a>	AFTAB ALI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.SK MUKTAR	GA, ASSAM MR.P M KALITAR-5 MR.S D SARMA(R-5)
13	<a href="#">Review.Pet./123/2024</a> FIXED, IN WP(C)/4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
14	<a href="#">Review.Pet./162/2024</a> IN WP(C)/5030/2023 (D/O)	MOKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	GA, ASSAM SC, PWD
15	<a href="#">I.A.(Civil)/3238/2024</a> in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/1013/2023</a>	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[THIS BENCH WILL SIT AT 10:30 AM**

**COURT PROCEEDING OF THE FOLLOWING CASE  
WILL BE CONDUCTED THROUGH REMOTE VIDEO  
CONFERENCING FROM KOHIMA PERMANENT BENCH**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FROM COURT NO. 5]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4538/2023</a> BY SLIP	SUMIT PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)

LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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